NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

3)

C.P No. 1131/(MAH)/2017 CA No.

CORAM:

6

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.07.2017

NAME OF THE PARTIES:

Ocean Masters LLC.

V/s.

Varun Global Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME DESIGNATION SIGNATURE

37 Vishal Jathar Advocate

1/b India law

Alliance

ORDER CP No1131/ I&BP/NCLT/MB/MAH/2017

For the Petitioner Counsel having stated that notice of hearing has been effected by hand delivery, since Rules of NCLT mandates to serve notice upon the Corporate Debtor either by Registered Post with Acknowledgement Due or by Speed Post, the Petitioner is hereby directed to communicate next date of hearing as per mode of service mentioned under Rules of NCLT.

List this matter on 18.7.2017 for hearing.

Sd/-**V. NALLASENAPATHY** Member (Technical)

Sd/-B.S.V. PRAKASH KUMAR Member (Judicial)